

**Central Administrative Tribunal
Principal Bench, New Delhi**

**C.P. No.636/2017
In
O.A.No.959/2017**

This the 23rd day of November, 2017

**Hon'ble Ms. Jasmine Ahmed, Member (J)
Hon'ble Ms. P. Gopinath, Member (A)**

Bholay Ram
M-9717632078. Petitioner

(By Advocate: Shri Gaya Prasad)

Versus

Mrs. Manju Gupta,
General Manager,
Northern Railway,
Head Quarter office,
Baroda House,
New Delhi. Contemnor/Respondent

(By Advocate: Shri Shailendra Tiwari)

ORDER(ORAL)

Hon'ble Ms. Jasmine Ahmed, Member(J)

Learned counsel for the respondents drew our attention to the letter No.120TRS/11/15/33/04/MI, dated 09.10.2017 (page 16 of the counter). We have gone through the said letter and we feel that the order of the

Tribunal have been fully complied with, by the respondents.

2. The CP is accordingly closed. Notice issued to the respondent is discharged.

(P.Gopinath)
Member(A)

(Jasmine Ahmed)
Member(J)

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